

No.GOB(I) 1/2021

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 30TH AUGUST, 2021.**

NOTIFICATION

Sri. G.G.Kuruvatti, District Judge, OOD, Presiding Officer, Karnataka Wakf Tribunal, Bengaluru is transferred and posted as XXXV Addl. City Civil and Sessions Judge, Bengaluru City (Vacant Court) **(ON REPATRIATION)**, in the interest of public service, to take effect immediately.

BY ORDER OF THE HIGH COURT
Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. City Civil and Sessions Judge, Bengaluru City.
- 2 Sri. G.G.Kuruvatti, District Judge, OOD, Presiding Officer, Karnataka Wakf Tribunal, Bengaluru with a direction to get himself relieved from the present charge of his post only after receipt of necessary repatriation orders from the Government and then proceed to take charge of his new post immediately.
- 3 The court concerned.
- 4 The Accountant General in Karnataka, Bengaluru.
- 5 The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 6 The P.S. to Hon'ble Administrative Judge for City Civil Court and OOD Posts.

: 2 :

- 7 The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Protocol and Hospitality)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
- 8 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 9 The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
- 10 The Director, Karnataka Judicial Academy, Bengaluru.
- 11 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 12 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 13 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 14 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 15 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 16 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 17 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 18 The Secretary to Government, Minorities Welfare, Haj and Wakf Department, Vikasa Soudha, Bengaluru.
- 19 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 20 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 21 The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 22 Spare copies.

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